

NOTIFICATION BY THE HIGH COURT OF GUJARAT AT AHMEDABAD

No. C.0305/2025

In exercise of powers conferred by Section 16 (2) of the Advocates Act, 1961 read with the High Court of Gujarat (Designation of Senior Advocates) Rules, 2025, the Hon'ble the Chief Justice and Hon'ble Judges of the High Court of Gujarat in the Full Court Meeting held on 08th January, 2026, have unanimously resolved to designate the following Advocates as Senior Advocate from the date of this Notification :

Sr. No.	Name of the Designated Senior Advocate	Enrollment No.
1.	Mr. Amar Niranjana Bhatt	G/647/1988
2.	Mr. Apurva Sharad Vakil	G/78/1989
3.	Ms. Megha Bhupendra Jani	G/544/1993
4.	Mr. Mitul Kirit Shelat	G/3357/1999

**High Court of Gujarat,
Sola, Ahmedabad-380 060.**

Date: January 9th, 2026

By Order of the High Court



**Sanjay D. Suthar
Registrar General**

To:

The Manager, Government Central Press, Gandhinagar, for a favor of publication in Part- 'IV-C' of the next issue of the Gujarat Government Gazette (in duplicate)

Copy for information, to :-

- 1) The Additional Registrar - cum-PPS to Hon'ble the Chief Justice, High Court of Gujarat, Ahmedabad.
- 2) All the Principal Private Secretaries to the Hon'ble Judges of the High Court of Gujarat, Ahmedabad.
- 3) Mr. Amar Niranjana Bhatt, 47-48, Brahmin Mitra Mandan Society, Ellisbridge, Ahmedabad - 380006.
- 4) Mr. Apurva Sharad Vakil, 24, Saurabh Society, Between Vijay Restaurant and Helmet Cross Roads, Near Gujarat University Metro Station, Navrangpura, Ahmedabad - 380 009.
- 5) Ms. Megha Bhupendra Jani, 302, Satyamev A, Opp. High Court, S.G. Road, Sola, Ahmedabad - 380060.

- 6) Mr. Mitul Kirit Shelat, 201 Satyamev 2, Opposite Gujarat High Court Sola, Ahmedabad.
- 7) The Secretary General, Supreme Court of India, New Delhi. (By letter)
- 8) The Secretary, Bar Council of India, Lal Bahadur Shastri Marg, New Delhi. (By letter)
- 9) The Registrar General, High Court of Aii. (By E-mail)
- 10) The Secretary to the Government of Gujarat, Legal Department, Gandhinagar. (By letter)
- 11) The Advocate General, Gujarat State, Kayada Bhavan, Ahmedabad. (By letter)
- 12) The Additional Advocate General, Gujarat State, Kayada Bhavan, Ahmedabad. (By letter)
- 13) The Government Pleader, High Court of Gujarat, Ahmedabad. (By letter)
- 14) The Public Prosecutor, High Court of Gujarat, Ahmedabad. (By letter)
- 15) The Secretary, Bar Council of Gujarat, Ahmedabad. (By letter)
- 16) The Secretary, Bar Council_____.
- 17) The President, Gujarat High Court Advocates' Association, Ahmedabad. (By letter)
- 18) The Principal Judge, City Civil and Sessions Court, Ahmedabad. (By E-mail)
- 19) The Principal District Judge, Aii. (By E-mail)
- 20) The Principal Judge, Family Court, Aii. (By E-mail)
- 21) The Chief Judge, Small Cause Court, Ahmedabad. (By E-mail)
- 22) The Chief Judicial Magistrate, Ahmedabad City. (By E-mail)
- 23) The President, Industrial Court, Ahmedabad. (By E-mail)
- 24) On the Official Website of the High Court of Gujarat.

**High Court of Gujarat,
Sola, Ahmedabad-380 060.**

Date: January 9th, 2026

**Sanjay D. Suthar
Registrar General**